GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 276 TO BE ANSWERED ON 22.07.2025

ENHANCEMENT OF HONORARIUM OF ASHA WORKERS

276. SHRI SANDOSH KUMAR P:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware of the protest campaigns and strikes conducted by the ASHA workers across the country;
- (b) if so, whether Government is planning to conduct an independent enquiry into the problems faced by ASHA workers;
- (c) whether Government plans to increase the honorarium of ASHA workers;
- (d) if so, the details thereof; and
- (e) if not, the reasons thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) & (b): During the various review meetings & National Programme Co-ordination Committee meetings, States/UTs discuss the issues and problems faced by ASHAs. However, all the administrative and personnel matters related to health human resource lies with the respective State/UT Governments.

The incentive structure for the Accredited Social Health Activists (ASHAs) have been revised regularly with the timely addition of incentives to align with the programmatic requirements and priorities. Further, States/UTs also provide State specific incentives as top up to the amount provided by MoHFW through NHM.

(c) to (e): ASHAs are envisaged to be community health volunteer and are entitled to task/activity based incentives. ASHAs receive a fixed monthly incentive of ₹ 3500/- per month for routine and recurring activities, which has recently been revised from ₹ 2000/- per month, in the 9th meeting of Mission Steering Group (MSG) held on 4th March, 2025. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes, some of which are recently revised in the 9th meeting of Mission Steering Group (MSG) held on 4th March, 2025. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

https://nhm.gov.in/New-update-2024-25/ASHA/ASHA-Incentives-July-2025.pdf

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to ₹1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc.

The Government has also approved a recognition amount of ₹50,000/-, recently revised from ₹20,000/- in the 9th meeting of Mission Steering Group (MSG) held on 4th March, 2025 and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as an acknowledgement of their contribution.

In the year 2018, the ASHA Benefit Package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit ₹ 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; ₹1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, ASHAs along with their family members are provided with health care annual coverage of ₹ 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).
